

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/6391/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri S. Khound,
District and Sessions Judge,
Golaghat.

Dated Guwahati the 9th November, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letters No. DJ(G) 7904(A)/2018 dated 29.10.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted 1 (one) day Casual Leave on 29.10.2018, as prayed for.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

